

**HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2019**

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 30.04.2019				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.04.2019
APPELLATE SIDE				
04. CIVIL	169137	3099	3114	169122
05. CRIMINAL	38589	1620	1308	38901
06. TOTAL	207726	4719	4422	208023
07. GRAND TOTAL	228460	5010	4813	228657

Figures of Circuit Bench at Andaman & Nicobar Islands and Jalpaiguri (w.e.f. 11.03.2019) are included in the Appellate Side column.